

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 1

ITEM No.129

C.A.(CAA)/59(AHM)2022

Proceedings under Section 230-232 of the Companies Act

IN THE MATTER OF:

Apicore Pharmaceuticals Pvt Ltd

.....Applicant

Order delivered on: 16/11/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)

Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Navin Pahwa, Sr. Advocate, along with
Ms. Pragati Bansal, Advocate, on behalf of
Thakkar & Pahwa, Advocates.

For the Respondent :

ORDER

Heard Ld. Sr. Counsel for the applicant.

The order is reserved.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)